

i) restriction on the quantum of advertisement content; and

ii) screening of all commercials to ensure conformity with the codes for Commercial Broadcasting/Telecasting.

(b) Does not arise.

[English]

Proposal for bifurcation of Supreme Court

858. SHRI GOPINATH GAJAPATHI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the bifurcation of the Supreme Court has been recommended from time to time;

(b) if so, whether Government have examined the matter;

(c) the action taken thereon; and

(d) the time by which the bifurcation is going to take place?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) to (d). The law Commission in the 125th Report, had inter alia, made a suggestion that the Supreme Court could be split into Constitutional Court and Court of Appeal or a Federal Court of Appeal. The copy of the Report has been forwarded to the Chief Justice of India for eliciting the comment/views of the Supreme Court.

Telecasting of Hindi Films over next three months

859. SHRI MADAN LAL KHURANA: Will the Minister of INFORMATION AND

BROADCASTING be pleased to state the list of Hindi and other films to be telecast during the next three months over Doordarshan?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): A number of feature films have been offered for telecast on Doordarshan. However, decision to telecast them is taken only after approval by Committee of non-officials and on the availability of a good quality print.

National Saving Certificate Schemes

860. SHRI UTTAM RATHOD: Will the Minister of FINANCE be pleased to state:

(a) whether Government discontinued National Saving Certificate (VI and VII issues) Scheme from 1st April, 1989;

(b) if so, the details of new schemes, if any, introduced;

(c) whether Government of Maharashtra made some suggestions for starting new schemes for mobilizing small saving; and

(d) if so, the details thereof and Government's response thereto?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a). Yes, Sir.

(b) A new scheme, namely National Savings Certificates VIII Issue had been introduced from 8th May, 1989. The main features of this scheme are as follows:-

(i) The investment in the certificate can be made by individuals and also by specified institutions;

(ii) There is no limit on investment;